

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4317  
ANSWERED ON:06.12.2010  
CHILD LABOUR IN SEED COMPANIES  
Panda Shri Prabodh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether various multi-national seed companies employ large number of children in their factories in the country;
- (b) if so, the details thereof;
- (c) whether the Government is actively considering to take actions against these companies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (e): No such report has been received in the Ministry of Labour & Employment, Government of India. The Child Labour (Prohibition & Regulation) Act, 1986, prohibits the employment of children below the age of 14 years in 18 Occupations and 65 Processes. This Act also regulates the working conditions of the children in employment where they are not prohibited from working.